

Fourteenth Loksabha

Session : 8

Date : 28-07-2006

Participants : [Ahir Shri Hansraj Gangaram](#)

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Title : Introduction of the Forest Produce Management Board, Bill, 2006.

श्री हंसराज जी.अहीर (चन्द्रपुर) : महोदय, मैं प्रस्ताव करता हूँ कि जनजातीय व्यक्तियों तथा अन्य व्यक्तियों, जो वन उपज पर आश्रित हैं, को जीविका उपार्जित करने का अधिकार और उससे संबंधित विायों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. CHAIRMAN: The question is:

“That leave be granted to introduce a Bill to provide for right to earn livelihood to the tribals and other persons who are dependent on forest produce and for matters connected therewith”

The motion was adopted.

श्री हंसराज जी.अहीर : महोदय, मैं विधेयक पुरःस्थापित ** करता हूँ।

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** Introduced with the Recommendation of the President

MR. CHAIRMAN: Now, if the House agrees, we may take up Zero Hour.

SEVERAL HON. MEMBERS: Yes.

MR. CHAIRMAN : Mr.Shailendra Kumar.